

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:342

ANSWERED ON:21.02.2006

REPORT OF NHRC REGARDING TRAFFICKING OF CHILDREN

Annayagari Shri Sai Prathap;Gangwar Shri Santosh Kumar;Malhotra Prof. Vijay Kumar;Masood Shri Rasheed;Singh Baba Shri K.C.

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of cases brought to the notice of the Government with regard to abuse of children by tourists in India during each of the last three years, till date, State-wise;

(b) whether any study has been conducted by National Human Rights Commission as reported in Hindustan Times dated January 16,2006; and

(c) if so, the effective steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a): Information regarding sexual abuse of children by tourists in India is not maintained centrally.

(b) National Human Rights Commission in collaboration with the United Nations Development Fund for women (UNIFEM) and the Institute of Social Sciences, New Delhi conducted an Action Research on Trafficking in Women and Children in India.

(c): As per the seventh Schedule to the Constitution of India, `Police` and `Public Order` are state subjects and, as such, detection, registration, investigation and prevention of crime are primarily the responsibilities of the State Governments. However, the Government of India has from time to time been issuing advisories to State Governments and Union Territories to make concerted efforts to improve the administration of Criminal Justice System and to take effective measures to control crimes against all vulnerable sections of the society, including children. Further on the NHRC`s findings of the Action Research on Trafficking in Women & Children being made available, the Union Government advised Governments of concerned States to evolve a holistic approach encompassing prevention, rescue and rehabilitation of victims of trafficking and also evolve a comprehensive strategy for effectively dealing with the problem. The need to sensitize and train police officials at all levels was emphasized and the State Governments advised that the police be asked to immediately carry out special drives in the most vulnerable areas.